

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI R. VELU): (a) Yes, Sir.

(b) No, Sir. Planning Commission has already appraised the proposal.

(c) Does not arise.

(d) and (e) Survey in this regard has been completed recently. Further decision would be taken based on the results of the survey once the same are finalised

#### **Upgradation of stations**

†2381. SHRI MANGANI LAL MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that K has been decided to develop Delhi, New Delhi and Hazari Nizamuddin Railway Stations as the world class, attractive and unique railway stations matching with the international standards;

(b) whether it is also a fact that four new Railway terminals have also been decided to be built based on the future needs keeping in view the heavy rush of passengers at the above three railway stations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI R. VELU): (a) A proposal to develop New Delhi Railway Station as world class Station is in preliminary stage.

(b) and (c) In order to cater to the future requirements of passenger traffic in Delhi area, the work of new terminal at Anand Vihar is sanctioned and is in progress. Also, it is proposed to build a new terminal at Brijwasan.

#### **Plan to take reservation charges in compartments**

†2382. SHRI SHREEGOPAL VYAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether reservation charges are taken by Railways from waitlisted passengers;

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†Original notice of the question was received in Hindi.

(b) whether passengers are not only deboarded from the trains but are also penalised due to non-availability of seats in trains

(c) whether it is being contemplated on taking reservation charges in the compartment itself in such a situation; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI R. VELU): (a) Yes, Sir.

(b) The waitlisted passengers are allotted berths/seats in case of availability of accommodation, otherwise they are detained from the reserved coaches.

(c) No, Sir.

(d) To avoid cash transaction in the trains. Moreover, full refund of fare after deducting clerkage charges is given (on presentation of ticket within prescribed time limits) to waitlisted passengers.

#### **Cyber cafes on stations**

2383. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway stations where cyber cafes have been set up, so far;

(b) the number of cyber cafes out of these which have started functioning;

(c) by when all the remaining cyber cafes would start functioning; and

(d) the names of railway stations where cyber cafes are proposed to be set up during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI R. VELU): (a) and (b) Cyber cafes have been set up at 6 stations namely New Delhi, Hyderabad Bangalore, Gorakhpur, Jhansi and Asansol so far. AH of these have started functioning.

(c) Does not arise.

(d) In addition to 6 stations where cyber cafes have already started functioning names of the railway stations where cyber cafes are proposed to be set up during the current year is given in the Statement.